GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 411

TO BE ANSWERED ON THE 19TH NOVEMBER, 2019/ KARTIKA 28, 1941 (SAKA)

LAW AND ORDER SITUATION

411. SHRI BHOLA SINGH:

DR. SUKANTA MAJUMDAR:

SHRI VINOD KUMAR SONKAR:

SHRI RAJA AMARESHWARA NAIK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether law and order situation in the country including in West Bengal and Karnataka is deteriorating;
- (b) if so, the details thereof and the total number of incidents of crime that came to light during the previous year and the current year along with the details of the action taken by the Government against the guilty persons, State-wise including West Bengal;
- (c) whether the Government has sought any report from the State Government of West Bengal on the cases of brutal murders that took place recently in the State;
- (d) if so, the details thereof; and
- (e) the comprehensive measures taken by the Government to improve the law and order situation in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (e): The law and order situation in the country is generally under

control. 'Public Order' and 'Police' are State subjects under the seventh

Schedule to the Constitution of India. The responsibility of maintaining law

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and order and protection of life and property of the citizens rests primarily with the respective State Governments. The State Governments are competent to deal with such matters under the extant provisions of laws.

The data on crime in India is maintained by National Crime Records Bureau (NCRB). The latest data on cases of murder, State-wise, including West Bengal, are enclosed at Annexure.

Government of India continuously monitors the internal security situation in the country, issues appropriate alerts and advisories, shares intelligence inputs, extends manpower and financial support including by deployment of CAPFS, and provides guidance and expertise to the State Governments for maintenance of security, peace and public tranquility.

	Annexure to Lok Sabha Question No. 411											
			Offences affecting the Human Body									
S/No.		State/IUT	Murder (Sec 302 IPC)			Culpable Homicide not amounting to Murder (Sec 304 IPC)				Causing Death by Negligence Causing Death by Negligence (Sec 304-AIPC)		
			I	V	R	I	V	R	I	V	R	
1		2	3	4	5	6	7	8	9	10	11	
STA	TES				•	•				•		
1	Andl	nra Pradesh	1054	1124	2.0	202	233	0.4	7950	8980	15.3	
2	Arun	achal Pradesh	79	81	5.9	7	12	0.5	100	121	7.5	
3	Assa	m	1144	1665	3.5	32	45	0.1	3393	3731	10.3	
4	Biha	r	2803	2819	2.7	111	111	0.1	4977	5223	4.7	
5	Chhattisgarh		919	1006	3.5	32	40	0.1	4045	4349	15.4	
6	Goa		31	31	1.5	9	12	0.4	234	272	11.5	
7	Gujarat		970	1017	1.5	71	99	0.1	6906	8019	10.8	
8	Haryana		1046	1072	3.7	54	60	0.2	5651	6269	20.2	
9	Himachal Pradesh		99	100	1.4	8	8	0.1	698	991	9.7	
10	J&K		152	209	1.2	27	27	0.2	654	979	5.2	
11	Jharkhand		1487	1606	4.3	40	42	0.1	3447	3680	10.1	
12	Karnataka		1384	1501	2.2	80	105	0.1	10172	12989	16.1	
13	Kerala		305	329	0.8	112	139	0.3	3386	3719	9.4	
14	MP		1908	1961	2.4	152	165	0.2	11591	12984	14.6	
15	Maharashtra		2103	2197	1.7	279	341	0.2	12427	13399	10.2	
16	Manipur		63	75	2.4	9	9	0.3	105	159	4.0	
17	Meghalaya		87	89	3.1	7	7	0.2	149	244	5.3	
18	Mizoram		21	22	1.9	5	5	0.5	51	59	0.7	
19	Nagaland		36	39	1.5	2	2	0.1	40	85	1.7	
20	Odisha		1267	1276	3.0	22	22	0.1	4425	4616	10.3	
21	Punjab		659	709	2.2	122	131	0.4	3226	3547	11.0	
22	Rajasthan		1473	1490	2.0	103	127	0.1	9419	10221	12.7	
23	Sikkim		13	13	2.0	1	1	0.2	48	139	7.3	
24	Tamil Nadu		1560	1613	2.2	51	66	0.1	15817	17132	22.6	
25		ngana	805	886	2.2	149	186	0.4	6932	9029	18.7	
26	Trip		124	130	3.2	3	3	0.1	160	168	4.1	
27		Pradesh	4324	4779	1.9	1267	1319	0.6	18105	20109	8.1	
28		khand	181	191	1.7	48	51	0.4	682	839	6.3	
29		Bengal	2001	2034	2.1	343	422	0.4	5766	6089	6.1	
	OTAL STATES		28098	29561	2.2	3348	3790	0.3	140556			
UNI						,		1	,		<u> </u>	
	RITO	RIES										
30	A &	N Island	9	9	1.6	0	0	0.0	26	38	4.6	
31	Char	ndigarh	25	25	1.3	4	4	0.2	105	105	5.6	
32		N Haveli	3	5	0.7	1	1	0.2	55	55	12.4	
33	Dam	an & Diu	6	7	1.7	0	0	0.0	45	58	12.9	
34	Delh		487	510	2.2	45	49	0.2	1800	1958	8.1	
35	Laks	hadweep	0	0	0.0	0	0	0.0	0	0	0.0	
36		icherry	25	30	1.4	3	3	0.2	207	241	11.8	
	AL U	•	555	586	2.0	53	57	0.2	2238	2455	8.2	
TOTAL ALL INDIA			28653	30147	2.2	3401	3847	0.3	142794	160596	11.1	

Note:

I: Incidents V: Victims R: Crime Rate
